Central Administrative Tribunal Principal Bench, New Delhi.

C.C.P. No. - 84/2016

New Delhi this the 29th day of February, 2016.

Hon'ble Sh. V. Ajay Kumar, Member (J) Hon'ble Mr. Shekhar Agarwal, Member (A)

Dr. M. R. Diwan, IFS(Retd.) Adv, S/o late Sh. D.R. Diwan, R/o L-703, Aggrasen Awas, I.P. Extn. PATPAR GANJ, DELHI-110092. ... Applicant

Versus

- 1. Shri. Omkar Singh Secy/PCCF.
- 2. Shri. K. Ravichanderan CF (HQ), All C/O

Department of Environment & Forests, Van Sadan, Haddo, Port Blair, Andaman & Nicobar Islands 744102 (to be served through) Resident Commissioner posted at Andaman & Nicobar Bhawan, 12- Chanakya Puri, New Delhi-110003. ... Respondents

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

When this CP is taken up for hearing, the applicant, who is present in person, seeks leave of this Tribunal to withdraw the CP with liberty to avail the remedies available to him, in accordance with law. Accordingly, the CP is dismissed as withdrawn with the liberty as aforesaid. No costs.

(Shekhar Agarwal) Member (A)

(V. Ajay Kumar) Member (J)